

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B" : HYDERABAD**

**BEFORE SHRI S.S.GODARA, JUDICIAL MEMBER
AND
SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA No.	A.Y.	Appellant	Respondent
1260/Hyd/18	2011-12	Gaddam Venkata Satish Kumar, Hyderabad [PAN: BANPS6839M]	Income Tax Officer, Ward-17(2), Hyderabad
1261/Hyd/18	2011-12	Ghanta Kalyan Kumar, Hyderabad	
1262/Hyd/18	2012-13	[PAN: AJMPG9261C]	

For Assessee : Shri P.Murali Mohana Rao, AR
For Revenue : Shri Rohit Mujumdar, DR

Date of Hearing : 02-09-2021
Date of Pronouncement : 03-09-2021

ORDER

PER S.S.GODARA, J.M. :

These twin assessee's appeals arise from the CIT(A)-5, Hyderabad's order(s) dated 15-05-2018 passed in case Nos.0165, 0169 & 0170/2017-18/CIT(A)-5, in proceedings u/s.179(1) of the Income Tax Act, 1961 [in short, 'the Act']; respectively.

2. It transpires at the outset that these assessee's have filed their respective letter(s) dt.31-05-2021 to the following effect:

“The assessee appeal in ITA No.1260/Hyd/2018 in relation for the AY.2011-12 has been posted for hearing on 31.05.201 before the Hon'ble “B” Bench, Hyderabad.

In this connection, we would like to withdraw the present appeal due to the fact that the original assessment order which is having the effect on the present order against which present appeal is preferred is given in the favour of the assessee.

In view of the above, we may be permitted to withdraw the appeal of the assessee.

Inconvenience cause in this regard is highly regretted”.

3. Learned departmental representative does not raise any objection to the above withdrawal prayer.

4. These assessee's appeals are dismissed as withdrawn in above terms. A copy of this common order be placed in the respective case files.

Order pronounced in the open court on 3rd September, 2021

Sd/-
(LAXMI PRASAD SAHU)
ACCOUNTANT MEMBER

Hyderabad,
Dated: 03-09-2021

TNMM

Sd/-
(S.S.GODARA)
JUDICIAL MEMBER

Copy to :

1.Gaddam Venkata Satish Kumar, C/o. P.Murali & Co., Chartered Accountants, 6-3-655/2/3, 1stFloor, Somajiguda, Hyderabad.

2.Ghanta Kalyan Kumar, C/o. P.Murali & Co., Chartered Accountants, 6-3-655/2/3, 1stFloor, Somajiguda, Hyderabad.

3.The Income Tax Officer, Ward-17(2), Hyderabad.

4.The CIT(Appeals)-5, Hyderabad.

5.The Pr.CIT-5, Hyderabad.

6.D.R. ITAT, Hyderabad.

7.Guard File.